## GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:469
ANSWERED ON:03.08.2011
INDIANS ARRESTED IN DUBAI
Dhurve Jyoti;Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh

## Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether many Indians working in Dubai were arrested by the officials of Dubai;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government raised this issue with the officials of Dubai;
- (d) if so, the reaction of the Dubai officials thereto; and
- (e) the steps taken by the Government in this regard?

## **Answer**

## MINISTER OF OVERSEAS INDIAN AFFAIRS(SHRI VAYALAR RAVI)

- (a) to (d): Indian Consulate General in Dubai has informed that the UAE government does not share information on the number of Indians arrested and under police detention. However, the matters relating to arrest of Indian are taken up appropriately at the bilateral level from time to time. As per information available with the Consulate, there were 567 Indian inmates in the Central Dubai Prison on 30th June, 2011. The crimes for which Indians are in prisons include, murder, financial cases, adultery, bribery, theft, illegal stay etc.
- (e): Consular visits are undertaken once a week to the Dubai Central Prison to ascertain the welfare of the Indian prisoners, including Indian women prisoners. The Government of India runs 'Indian Workers Resource Centre' in Dubai which provides free legal counselling to Indian nationals in UAE. Periodically, legal Counselling is also extended to Indian prisoners in Dubai Central Prison by the Consulate. The Consulate also provides air tickets to Indian inmates to return home when requested. The Consulate also facilitates travel documents to Indian inmates to return to India on the completion of their jail terms.